

grade pyrites and its variable effectiveness, it is not possible to say whether our reserves of low grade pyrites alone will be sufficient for the reclamation of all the 'Usar' land in the country.

(f) In view of the position replied to at (e), the question does not arise.

Remunerative prices to farmers

3467. SHRI R. Y. GHORPADE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been repeated demand by the farmers that they get a good price for their produce in the boom year to compensate for his losses in the lean year; if so, whether Government will consider this favourably.

(b) the difference between the prices recommended by Agricultural Prices Commission and the costs of production of such foodgrains;

(c) the norms used to define the cost of production in Industry and that in Agriculture;

(d) whether by making agricultural produces export-oriented their production can be boosted; and

(e) if so, whether Government will consider giving such subsidies and export incentives as are given to the industrial sector?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The demand which is most frequently voiced by the

farmers and their representative organisations is for remunerative prices of agricultural produce.

(b) A statement is enclosed.

(c) The assessment of costs and prices of industrial commodities is generally carried out by the Bureau of Industrial Costs and Prices (B.I.C.P.) or in the case of certain enterprises by inter-Ministerial committees or groups. The norms adopted by B.I.C.P. differ for different industries. The Bureau normally takes into account the costs of efficient firms which account for large percentage of the total output. The post is generally made up of the cost of input materials, conversion costs and interest charges. In the case of agricultural commodities, the cost of production is determined after taking into account variable costs, such as, human, bullock and machine labour value of seeds, pesticides, manures, fertilizers, depreciation of implements and farm buildings, irrigation charges land revenue, cesses, etc., interest on working capital and miscellaneous expenses. In addition, rent for leased land, imputed rental value of owned land, imputed interest on owned fixed capital and imputed value of family labour are also being included. A simple average of the cost of production estimates on the sample holdings studied is considered for generating the cost estimates.

(d) For some commodities, this holds merits.

(e) Each case will be decided on good.

Statement

Price recommended by APC and cost of production of wheat and paddy

(Rs. per quintal)

Crop Year	Price Recommended by APC	Cost of Production		
		Wheat		
		Punjab	Uttar Pradesh	Madhya Pradesh
1977-78	110.00	108.57	97.28	87.11

1	2	3	4
1978-79	115.00	101.45	95.10 Not studied
1979-80	117.00	102.76	112.31 -Do-
PADDY .			
		Assam	Orissa Punjab
1977-78	77.00	55.46	65.70 Not studied
1978-79	82.00	62.35	69.58 68.71
1979-80	90.00	Not studied	84.48 Not studied

All India Body of Civil Supplies Corporations

3468. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of CIVIL SUPPLIES be pleased to state

(a) whether it is proposed to form an All India body of Civil supplies corporation in the country;

(b) the initiative taken by the Union Government in this regard;

(c) the objectives of the proposed national council; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMAD USMAN ARIF): (a) No, Sir.

(b) to (d). Do not arise.

ऐसी कालोनियां जिन्हें दिल्ली नगर निगम द्वारा मंजूरी दी गई है परन्तु दिल्ली विकास प्राधिकरण द्वारा मंजूर नहीं किया गया

3470. श्री सज्जन कुमार : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली में कुछ ऐसी गैर मंजूर शुदा कालोनियां

हैं जिन्हें दिल्ली नगर निगम ने तो मंजूर कर दिया है परन्तु उन्हें अभी तक दिल्ली विकास प्राधिकरण द्वारा मंजूर नहीं किया गया है ;

(ख) इस प्रकार की कालोनियों का व्यौरा क्या है ; और

(ग) इन कालोनियों को दिल्ली विकास प्राधिकरण द्वारा कब तक मंजूरी दे दी जाएगी ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह):

(क) जे (ग) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

नई दिल्ली नगर पालिका द्वारा स्टालों का आवंटन

3471. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका ने सड़कों के किनारे कितने स्टाल बनाए हैं ;

(ख) उन व्यक्तियों के नाम क्या हैं जिन्हें वे स्टाल आवंटित किये गये हैं और ये कितनी तारीखों को आवंटित किये